service in Madhya Pradesh are also included in the Seventh Plan>—

(i) Setting up of TV Studio Centres at Bhopal and Raipur.

(ii) Replacement of the existing low power (100 Watt) transmitters by high power (10KW) transmitters at Jabalpur and Gwalior,

(iii) Replacement of the existing low power (100 Watt) TV transmitter by a high power (1KW) transmitter at Jagdalpur.

(iv) Replacement of the 1KW transmitter by a 10KW transmitter *at Raipur*.

(b) No, Sir.

(c) Does not arise,

## Review of the programmes for setting up of Atomic Power Plants

362. SHRI AJIT P. K. JOGI: Will the PRIME MINISTER be pleased to state:

(a)' whether Government have decided to review the programme for setting up of atomic power plants in view of the Chernobyl disaster in the Soviet Union;

(b) if so, what are the details of Government's new approach in this regard; and

(c) what are the names of places identified for location of new atomic power plants as a result of Government's review in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) and (b) Although our nuclear power plants are of a type different from Chernobyl plant, all available information about Chernobyl accident is being analysed in order to draw appropriate lessons and ensure safe operation of our Power plants. Government's decision is to continue using nuclear energy for generation of electricity to meet the growing need of power in the country.

(c) The Site Selection Committee of the Department of Atomic Energy has assessed sites in all regions of the country for setting up nuclear power stations. The report is under consideration of the Government.

## Communal riots in Aurangabad Division of Maharashtra

*363.* SHRI P. *N. SUKUL:* Will *the* Minister of HOME AFFAIRS be pleased to state:

(a) what are the factors responsible for the repeated occurrences of communal riots in the Aurangabad Division of Maharashtra during the last six or seven months;

(b) what are the details of the loss of life and property in these riots; and

(c) what measures are being taken by Government to avoid the occurrence of such riots in the future?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY HOME AFFAIRS (SHRI OF Р CHIDAMBARAM): (a) to (c) Serious communal incidents have recently taken place at Paithan, Nan-ded, Umapur and Aurangabad city in the Aurangabad Division Maharashtra. of As per available information, in these incidents four persons were killed, 227 persons sustained injuries and property worth Rs. 58.24 lakhs (approx.) was destroyed.

These incidents were the handiwork of miscreants and anti-social elements.

In all these incidents the Government of Maharashtra took appropriate measures preventive and puni-